

राष्ट्रीय एटलस संगठन द्वारा प्लेटों का मुद्रण

*४०४. श्री राम सहाय : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री १९६१-६२ के वर्ष के लिये अपने मंत्रालय के संक्षिप्त प्रतिवेदन के पृष्ठ ३ को देखेंगे और यह बताने की कृपा करेंगे कि वे ४० और प्लेटें जिनके प्रूफ राष्ट्रीय एटलस संगठन द्वारा तैयार किये जा रहे थे कब तक छप जायेंगी और क्या पिछली १० प्लेटों और इन ४० प्लेटों को इकट्ठा करके छापने का विचार है ?

t [PRINTING OF PLATES BY NATIONAL ATLAS ORGANIZATION

"404. SHRI RAM SAHAI: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to refer to -page 3 of the Summary Report of his Ministry for 1961-62 and to state by when the 40 more plates the proofs of which were under preparation by the National Atlas Organization will be printed and whether it is proposed to consolidate the previous 10 plates and these 40 plates and then print them?]

वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्रालय में उपमंत्री (डा० मन मोहन दास) : ४० प्लेटों में से एक प्रकाशित की जा चुकी है और ८ और प्लेटों को छापने के आदेश दे दिये गये हैं। बाकी ३१ प्लेटों को छापने में करीब डेढ़ साल का समय लग सकता है। ये ४० नकशे और अब तक जो १० प्रकाशित हो चुके हैं एटलस के मुख्य संस्करण का हिस्सा होंगे।

t[THE DEPUTY MINISTER IN THE MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS) : Out of the 40 plates, one has since been published and print orders have been Issued for 8 more plates. It may re-

quire about a year and a half to get the remaining 31 plates printed. These 40 maps and the ten already published will form part of the main edition of the Atlas.]

श्री राम सहाय : क्या मैं यह जान सकूंगा कि उनसे किस किस प्रकार की जानकारियाँ मिलसकेगी और उसका मूल्य क्या होगा ?

DR. MONO MOHAN DAS: The total cost of the whole thing has not yet been ascertained. But for the information of the hon. Member I can say that for the Hindi edition of this Atlas, the De Luxe type costs Rs. 125 and the ordinary edition costs Rs. 100. So far as the English Edition is concerned, each plate has got different price. Ten plates have been published and each of them has got a different price.

PANDIT S. S. N. TANKHA: I understand that a committee has been appointed by the Government to evaluate the work of this organisation. May I know whether the appointment of this committee has stopped the normal working of this department for the time being, or does it continue its normal activities?

DR. MONO MOHAN DAS: There can be no question of stopping its work. The hon. Member himself is a member of the Advisory Board and he is aware of everything that is going on.

ACQUISITION OF LAND LYING BETWEEN GANDHI NAGAR AND VILLAGE MANDA-VALI ON PATPARGANJ ROAD

*405. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Unstarred Question No. 379 in the Rajya Sabha on the 16th March, 1961 and state:

(a) whether any decision has since been taken in regard to the acquisition of the land lying between Gandhi Nagar and Village Mandavali on the Patparganj Road, Delhi; and if so, what is the decision; and

(b) by what time the plot-holders in this area are likely to get compensation for their land?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) No.

(b) It is not possible to say at this stage as to when this land will be acquired and compensation paid.

श्री नवाबसिंह चौहान : क्या यह भूमि सन् १९५९ व १९६१ में जो नोटिफिकेशन निकाले गये थे उनमें सम्मिलित थी अगर थी तो क्या बजह है उसको अभी तक एक्वायर नहीं किया गया और लोगों को मुआवजा नहीं दिया गया है ?

SHRI B. N. DATAR : The Notification was issued as per assurance given to this House, to acquire 34,000 acres of land. The Notification was issued on 13th November 1959. Part of the land, about 8,000 acres, is under the process of acquisition and therefore, this particular land is covered by the notification of 1959.

श्री नवाबसिंह चौहान : यह कवर तो होती है लेकिन मैं ने आप से यह पूछा था कि यह एक्वायर कर ली गई है या नहीं ? अगर नहीं की गई है तो क्यों नहीं की गई ? इसके साथ ही साथ यह भी बतलाने की कृपा करें कि क्या दिल्ली प्रशासन को सरकार ने कोई खास आदेश दिये हैं जिनके जरिये वह शेष जमीन को एक्वायर कर सके ?

SHRI B. N. DATAR : I would invite the hon. Member's attention to the detailed statement laid on the Table of the House by me on the 6th September 1961. Therein, I have given the information that is required and also the details of the processes of acquisition, so far as these 34,000 acres are concerned.

SHRI M. H. SAMUEL : On this portion of the land there have been a number of colonising projects. Does the hon. Minister's answer cover all these colonising projects also?

SHRI B. N. DATAR: If the hon. Member reads the statement that I have referred to, he will find that we have given priorities to certain categories of persons and associations.

SHRI B. K. GAIKWAD : The information that I wanted has partly been obtained. But I would like to know for what purpose this land is to be acquired and also if it is acquired, I want to know whether those now living there in so many jhonpris and *jhuggis* will be provided for.

SHRI B. N. DATAR: In some cases that can be done, but not in all cases.

कलकत्ते में पाकिस्तानी

*४०६. श्री राम सहाय : क्या गृह-कार्य मंत्रा: यह बताने की कृपा करेंगे कि :

(क) जैसा कि १९ अप्रैल, १९६२ के "हिन्दुस्तान" (एक हिन्दी समाचार-पत्र) में छपा है, क्या यह सच है कि कलकत्ते में तीन लाख पाकिस्तानी हैं ; और

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो, तो इस अंततः प्रवाह को रोकने के लिये सरकार ने क्या उपाय किये हैं अथवा करने का विचार रखती है और जो आ चुके हैं उनके बारे में क्या किया गया है अथवा करने का विचार है ?

PAKISTANIS IN CALCUTTA

♦406. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact as is reported in the "Hindustan" (a Hindi newspaper) dated the 19th April, 1962, that there are 3 lakh Pakistan's in Calcutta; and

(b) if the answer to part (a) above be in the affirmative, what measures have been taken or are proposed to be taken by Government to check this inflow* and what has been done *Ch*